

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ARCHON ENGICON LIMITED Date of Commencement of Liquidation: 20-02-2023; List of Stakeholders as on Date: 08-05-2024; Name of IP: Mr. Sunil Kumar Kabra; Process Number: 1; Last 5 digitof registration number: 11662

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		466676		466676				NA
3	Secured financial creditors	6	10417959476	6	10378472909		39486567		Annexure 3
4	Unsecured financial creditors	2	267499826	2	239548079		27951747		Annexure 4
5	Operational creditors (Workmen)	115	1502744	109	1490509		12235		Annexure 5
6	Operational creditors (Employees)	71	16353226	58	13321587	13321587	3031639		Annexure 6
7	Operational creditors (Government Dues)	6	5967843380	6	5945986721		25786308		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	492179834	17	474024489		18155345		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		217	17163805162	198	17053310970	13321587	114423841		